

विवरण II

उन आवेदन-पत्रों की राज्यवार संख्या जो प्राप्त हुए, जिन पर विचार किया गया और जिन पर निर्णय लिया गया।

आवेदन पत्रों की संख्या

(15-7-1987 को स्थिति)

क्र० सं०	राज्य	प्राप्त हुए	जिन पर जा० सं०* द्वारा विचार किया गया	जिनकी जा० सं०* द्वारा सिफारिश गई	जो० सं०* रद्द किए गए	जा० सं०* द्वारा किए गए
1.	तमिलनाडु	13	13	7	2	
2.	उत्तर प्रदेश	2	2	1	1	
3.	पंजाब	6	6	4	2	
जोड़ :		21	21	12	5	

* जा० सं०—जांच समिति

₹ एक आवेदन-पत्र राज्य सरकार द्वारा वापस ले लिया गया और 3 आवेदन-पत्रों पर विचार किया जा रहा है।

744. [Transferred to the 4th August, 1987].

Cell for complaints at FCI Headquarters

745. SHRI PAWAN KUMAR BANSAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is any machinery/Cell at the FCI Headquarters to look into the complaints received from different places and people about the malpractices committed by the officers and the staff in the Zonal, Regional and District Offices as well as in the field that causes tremendous loss to the Corporation;

(b) if so, what is the composition thereof; and

(c) the number of complaints received and disposed of in 1986?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) and (b) The machinery at the FCI Headquarters to look into complaints consists of special squads set up in the Vigilance, Stocks & Sales and Quality Control Divisions. The squads function under the respective heads of divisions.

(c) 748 complaints were received and 450 disposed of during the year 1986.

Representation of ex-servicemen in FCI Punjab

746. SHRI PAWAN KUMAR BANSAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total number of gazetted and non-gazetted employees employed by FCI in Punjab; and

(b) the number of Ex-servicemen presently in employment in each of the two categories?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND THE MINIS-
TER OF FOOD AND CIVIL SUP-
PLIES (SHRI H. K. L. BHAGAT):**
(a) and (b) The total number of
employees category-wise employed
by FCI in Punjab and the number of
ex-servicemen in each category is
indicated below:-

Category of employees	Total No. of employees	No. of ex- service men
I	43	4
II	431	—
III	5490	120
IV	3292	944

Survey of Marine Resources

747. SHRI SUBAS MOHANTY:
Will the Minister of AGRICULTURE
be pleased to state:

(a) whether Government have con-
ducted any survey of marine resour-
ces that exist between 100 to 200
mile limit in our ocean waters;

(b) what is the approximate quan-
tity available in this zone; and

(c) what are the reasons for not
exploiting this zone?

**THE MINISTER OF STATE IN
THE DEPARTMENT OF AGRICUL-
TURE AND COOPERATION IN
THE MINISTRY OF AGRICULTURE
(SHRI YOGENDRA MAKWANA):**
(a) Yes, Sir. The Fishery Survey
of India has been surveying the
fishery resources of our Exclusive
Economic Zone including areas be-
tween 100-200 miles limit and beyond.

(b) The fishery resources in the
100-200 miles Zone has been estimat-
ed at about 5 lakh tonnes.

(c) Lack of suitable resources,
specific fishing vessels such as tuna
long liners, tuna purse seiners etc.
and requisite facilities and technology
for processing and export of tuna

etc. are the major constraints in the
exploitation of this zone.

Fishing by Joint venture and Charter Trawlers

748. SHRI SUBAS MOHANTY:
Will the Minister of AGRICULTURE
be pleased to state:

(a) what was the consensus ar-
rived at the meeting called to dis-
cuss the problems created by the new
fishery policy of Government on
June 8th, 1987;

(b) whether it is a fact that Gov-
ernment have recognised the need
to restrict further shrimp fishing by
big boats;

(c) the areas in which joint ven-
ture and charter trawlers are sup-
posed to fish; and

(d) whether any action has been
taken to implement the suggestions
made at this meeting?

**THE MINISTER OF STATE IN
THE DEPARTMENT OF AGRICUL-
TURE AND COOPERATION IN
THE MINISTRY OF AGRICULTURE
(SHRI YOGENDRA MAKWANA):**

(a) The following were the impor-
tant recommendations made by the
Hon'ble Members in the meeting:--

(i) It was suggested that ope-
ration of chartered vessels should
be allowed only beyond 50-60
miles, even 100 miles from the
shore.

(ii) It was felt that in connec-
tion with charter, depositing of
20 per cent value of the catch in
advance would be difficult for the
foreign collaborator.

(iii) Deep sea fishing vessels
should be operated keeping the
interest of the poor fishermen in
view.

(iv) Cold storages may be put
up in suitable places in order to
store fish and release them gra-
dually depending on demand.

(b) Yes, Sir.